

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 1/RP/2018
In
Petition No. 128/MP/2016

Coram:

Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Date of Order: 21st February, 2018

In the matter of:

Petition seeking rectification of the order dated 12.10.2017 in Petition No. 128/MP/2016

And in the matter of:

M. P. Power Management Company Limited
Shakti Bhawan, Rampur, Jabalpur

.....Petitioner

Vs

1. U. P. Jal Vidhyut Nigam Limited
Shakti Bhawan, 14, Ashok Marg
Lucknow-226001

2. Energy Department
Government of Uttar Pradesh
Bapu Bhawan, Lucknow-226001

3. U. P. Power Corporation Limited
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226001

..... Respondents

Parties Present:

Shri G. Umapathy, Advocate, MPPMCL
Ms. R. M. Ekhala, Advocate, MPPMCL
Shri Sanjay Singh, Advocate, UPJVNL
Shri H. C. Maurya, UPJVNL
Shri Pranjal Srivastava, UPJVNL



INTERIM ORDER

This Review Petition has been filed by the Petitioner, MPPMCL seeking for the following reliefs:

- (a) Allow the application for rectification of error in order dated 12.10.2017 passed by CERC in Petition No. 128/MP/2016;*
- (b) Direct the Respondent to file tariff petition in respect of Rihand & Matatila for the period from 1.4.2008 onwards instead of from 2014-15; and*
- (c) Pass such further or other orders as this Commission may deem fit and proper in the facts and circumstances of the case.”*

2. Heard the learned counsel for the Petitioner ‘on admission’. During the hearing, the learned counsel for the Petitioner submitted that there is error apparent in Para 42 and Para 43 of the said order dated 12.10.2017 and prayed that the same may be rectified.

3. The Commission admitted the Petition and directed to issue notice to the Respondents. The Petitioner is directed to serve the copy of the Review Petition along with this order on the Respondents by 27.2.2018. The Respondents shall file their replies by 12.3.2018, with copy to the Petitioner, who shall file its rejoinder, if any, by 19.3.2018. The parties shall ensure the completion of the pleadings within the dates mentioned above.

4. The Petition shall be listed for hearing on 27.3.2018.

Sd/-
(Dr. M. K. Iyer)
Member

Sd/-
(A. S. Bakshi)
Member

Sd/-
(A. K. Singhal)
Member

